

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 209
IA/2108/2020
(IB)- 667(ND)2019

IN THE MATTER OF:

M/s. Renu Proptech Pvt. Ltd.

.....Applicant

Versus

M/s. Red Topaz Real Estate Pvt. Ltd.

..... Respondent/CD

SECTION

U/s 7 of IBC

Order Delivered on 24.06.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant/OC

:Mr. Piyush Singh, Mr. Aditya Parolica &
Mr. Akshay Srivastava, Advocates

For the Respondent/CD

:Mr. Rakesh Kumar,
Ms. Preeti Kashyap, Advocates
& Mr. Vikash Garg, RP

ORDER

Matter is adjourned to 29th June, 2020.

-Sd-

(L.N. GUPTA)
MEMBER (T)

-Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)